

जहां तक गुजरात-पश्चिम पाकिस्तान सीमा का सम्बन्ध है, कच्छ ट्रिब्यूनल के फैसले का इंतज़ार किया जा रहा है ।

#### Air-conditioning in Delhi Cinemas

**7313. Shri Kanwar Lal Gupta:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether Government are aware that the cinemas in Delhi do not use their Air-Conditioning equipment or use it only to half its capacity;

(b) whether it is fact that according to the licence rules, the cinemas are required to be air-conditioned or properly air-cooled;

(c) whether it is also a fact that the staff of the Entertainment Tax Department of Delhi is in collusion with them;

(d) the number of times the Entertainment Tax Department have challaned the Cinemas during the last one year; and

(e) the steps taken to force the proprietors of the cinemas to have their cinemas air-conditioned or properly air-cooled?

**The Minister of Information and Broadcasting (Shri K. K. Shah):**

(a) No, Sir. Enquiries with the Delhi Administration indicate that they have received no such complaint.

(b) Under the Delhi Cinematograph Rules 1953, it is not obligatory for cinema houses to be air-conditioned or air-cooled; but necessary provision exists for their proper ventilation, which has been done.

(c) No such instance has come to the notice of the Government.

(d) and (e). The question does not arise.

सरकारी कार्यालयों में इलेक्ट्रॉनिक संगणक

**7314. श्री सरजू पांडेय :** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय देशभर में केन्द्रीय सरकार के कार्यालयों में तथा संस्थानों में कुल कितने इलेक्ट्रॉनिक संगणकों का प्रयोग किया जा रहा है और उन कार्यालयों तथा संस्थानों के नाम क्या हैं; और

(ख) उन के आयात पर कितना धन खर्च किया गया है और इन संगणकों का प्रयोग करने से कितने व्यक्ति रोजगार से वंचित कर दिये गये हैं ?

प्रधान मंत्री तथा अणु शक्ति मंत्री (श्रीमती इंदिरा गांधी) : (क) और (ख). सूचना एकत्रित की जा रही है और सदन के पटल पर रख दी जायगी ।

#### Allegations against Commandant, C.O.D., Jabalpur

**7315. Shri S. M. Banerjee:**  
**Shri Umanath:**  
**Shri J. M. Biswas:**  
**Shri Madhu Limaye:**

Will the Minister of **Defence** be pleased to state:

(a) whether Special Police Establishment has completed the enquiry into the allegations against the Commandant, C.O.D., Jabalpur;

(b) if so, the findings thereof; and

(c) the action taken against the Commandant?

**The Minister of Defence (Shri Swaran Singh):** (a) to (c). The Special Police Establishment have completed their investigation into certain allegations against the Commandant. The report of the Special Police Establishment is under consideration in consultation with the Central Vigilance Commission. Further action will be taken in the light of the advice of the Commission.

It will not be in public interest to disclose the findings of the Special Police Establishment.